

NOTICE

Notification No. 2959 –RG

Dated the 29th August, 2015

Letters to all the Qualified Candidates for recruitment to the cadre of District Judge (Entry Level) – 2015 in the West Bengal Judicial Service by way of Direct Recruitment from Bar have been issued by Speed Post. In case the original letter do not reach in time, the candidates may be allowed to appear in the Viva-Voce on production of print out of downloaded Viva-Voce / Personality Test letter along with one original identity proof.

Sd/-
Sugato Majumdar
Registrar General-cum-Secretary
Selection Board

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA
-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2936 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/35

To,
Varsha Bansal Agarwal,
D/o. Late Ishwari Prasad Agarwal,
4, Canal Road, Hastings,
Kolkata – 700 022,
West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Thursday, the 3rd September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2937 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/135

To,
Rajender Kumar Dudeja,
S/o. Sh. G. S. Dudeja,
194-B, Pocket J & K,
Dilshad Garden,
Delhi – 110 095.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Thursday, the 3rd September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2938 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/222

To,
Mohd. Aqil Saifi,
S/o. Mohd. Ishtiyaq Saifi,
B-24/2 New Brij Puri, Khureji,
Delhi,
Pin : 110 051.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Thursday, the 3rd September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2939 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/180

To,
Bhawani Shanker Sharma,
S/o. Late Sh. Sewa Ram Sharma,
H. No. 806, S.F.S., Sector – 11 (Eleven),
P.O. + Sub-Divn. – Vasundhara,
Dist. Ghaziabad,
Uttar Pradesh,
Pin : 201 012.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Thursday, the 3rd September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2940- RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/45

To,
Kishen Kumar Agarwal,
S/o. Late Om Prakash Agarwal,
25/4A, Upendra Banerjee Road (Kankurgachi Road),
1st Floor, P.S. Phoolbagan,
Kolkata – 700 054.
West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Thursday, the 3rd September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR
REGISTRAR GENERAL
HIGH COURT, CALCUTTA



-CUM-SECRETARY,
SELECTION BOARD.

BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2941 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/27

To,
Shaikh Kamal Uddin,
S/o. Late Sk. Abul Hashem,
"Sampriti", 157 Mogalpura Lane, Chawkbazar,
Sub-Divn. Chinsurah, P.O. Hooghly, P.S. Chinsurah,
Dist. Hooghly, Pin ; 712 103,
West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Thursday, the 3rd September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2942- RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/213

To,
Saurabh Bandyopadhyay,
S/o. Shibtosha Banerjee,
32/55 F, Chandi Ghosh Road, Tollygunge,
Kolkata – 700 040,
West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Friday, the 4th September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2943 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/172

To,
Debasri Haldar,
W/o. Subhasish Muhuri,
Om Niwas, Flat No. S-2, 2nd Floor, 7/1/6, Vidya Sagar Sarani,
P.S. Haridevpur, P.O. Barisha, Sub-Divn. Alipore,
Dist. South 24 Pdns.
Kolkata – 700 008, West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Friday, the 4th September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



BY SPEED POST

3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2944 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/77

To,
Arup Chakrabarty,
S/o. Asim Kr. Chakrabarti,
18/3 Narayan Roy Road,
P.O. Barisha, P.S. Thakurpukur, Sub-Divn. Alipore,
Dist. South 24 pgnos.,
Kolkata – 700 008,
West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Friday, the 4th September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2945 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/174

To,
Janhabi Basu Roy Chowdhury,
D/o. Late Sujit Kumar Basu Roy Chowdhury,
Balaram Goli, P.O. Chinsurah,
Sub-Divn. Hooghly Sadar,
Dist. Hooghly,
Pin : 712 101, West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Friday, the 4th September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.

SUGATO MAJUMDAR

BY SPEED POST

REGISTRAR GENERAL
HIGH COURT, CALCUTTA

-CUM-SECRETARY,
SELECTION BOARD.



3, Esplanade West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo No. 2946 - RG.

Dated, Calcutta, the 28th August, 2015.

ROLL NO. DRB/HC-CAL/2015/168

To,
Partha Sarathi Mukherjee,
S/o. Parbati Charan Mukherjee,
Flat No. BB 1/6, At 193 Andul Road, R.H.E.
P.O. Danesh Seikh Lane, Sub-Divn. Howrah Sadar,
Dist. Howrah,
Pin : 711 109, West Bengal.

He/She is declared as qualified in the Written Test held on 27th, 28th and 29th June, 2015 for Direct Recruitment to the West Bengal Judicial Service in the rank of District Judge (Entry Level) from Bar. He/She is hereby requested to appear in the Viva-Voce/Personality Test to be held on **Friday, the 4th September, 2015 at 4:30 p.m. in the High Court at Calcutta.**

For the purpose, he/she is to report to the undersigned on the date specified above **positively half an hour before the commencement of the Viva-voce / Personality Test**, along with all the documents in connection with educational qualifications and proof of age, the Admit Card already issued by the Court in his/her favour, caste certificate (if applicable) and other relevant papers, in original.

No travelling allowance will be borne by the Office for the purpose.

Sd/-
(Sugato Majumdar)
Registrar General-Cum-Secretary,
Selection Board.